

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 249**  
**(IB)-868(ND)2018**  
**IA/1556/2019**

**IN THE MATTER OF:**

**M/s. Propertree Real Estate Solution ... Applicant/Petitioner**  
**Pvt. Ltd.**

**Versus**

**M/s. Unibera Developers Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 12.01.2021**

**CORAM:**


**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Adv Kanishk Khetan - for Petitioner, Adv C S Gupta for  
Corporate Debtor Respondent

**ORDER**

Renotify on 24.02.2021.

  
**T.S. Singh**  
**(Court Officer)**